of Centre State financial relationship and would be making recommendations on this subject.

## BURMAH SHELL CO.

- \*313. SHRI T. V. ANANDAN: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:
- (a) whether it is a fact that there will be reduced product availability in the Burmah Shell Co. India and a rigid form of price control which is likely to arise, when the present Oil Price Enquiry Commission reports towards the end of this year;
- (b) whether it is a fact that the Government/IOC have placed restriction on supply of indigenous petroleum products to M/s. Burmah Shell on product exchange basis;
  - (c) if so, the reasons therefor; and
- (d) if the answer to part (b) above be in the negative what circumstances led the Burmah Shell Co. to come to the conclusion referred to in part (a) above?

THE MINISTER OF PETROLE-UM AND CHEMICALS AND MIN-ES AND METALS (DR. TRIGUNA SEN): (a) The product availability with any oil company, including Burmah Shell is not a function of Price control, but is related to the amount of crude processed at its refinery. No reduction has been made in the crude to be refined at Burmah Shell Refinery at Trombay.

- (b) No, Madam.
- (c) Does not arise.
- (d) Burmah Shell Company has not reported to the Government any conclusion in terms of part (a) of this question.

## े एण्ड्रूजूगंज, नई दिल्ली के सरकारी क्वार्टरों के म्रलाटियों के चालान

314. श्री राजनारायण: क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण **आवास और नगर विकास** मंत्री यह बताने कृपा करेग कि .

- (क) क्या यह सच है कि जुलाई श्रौर ग्रगस्त, 1968 के महीने मे एन्ड्र्जगंज, नई दिल्ली की सरकारी कालोनी के ऐसे क्वार्टरों के बारे में चालान जारी किये गये है, जिनमें ग्रलाटियों के स्थान पर किरायेदार रह रहें थे;
- (ख) क्या यह भी सच है कि उक्त कालोनो में म्राज भी म्रलाटियो की बजाय बहुत से किरायेदार रह रहे है;
- (ग) क्या यह भी सच है कि उन क्वार्टरों में से जिनके बारे में चालान जारी किये गये थे, केवल हरिजन ग्रलाटियों की ग्रलाटमेंट ही रह की गई; ग्रौर
- (घ) यदि, नहीं तो किन-किन स्रलाटियों के नाम चालान जारी किये गये तथा किन-किन स्रलाटियों की स्रलाटमेट रह कर दी गई श्रीर ऐसे क्वार्टरों की सख्या कितनी है?

† CHALLANS AGAINST ALLOTTEES OF GOVERNMENT QUARTERS, ANDREWS GANJ, NEW DELHI

- \*314. SHRI RAJNARAIN: Will the Minister of HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that in the months of July and August, 1968, challans were issued in respect of such quarters in the Government Colony of Andrews Ganj, New Delhi, in which instead of the allottees, tenants were residing;
- (b) whether it is also a fact that many tenants are still residing in the said colony instead of the allottees;
- (c) whether it is also a fact that out of the quarters for which chal-